

CrI.A.No. 20 OF 2003
ITEM No.102

Court No.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.20 OF 2003

Surendra Paswan Appellant (s)
VERSUS

State of Jharkhand Respondent (s)
(With office report)

Date : 19/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. A. Sharan, Sr.Adv.
Mrs. Poonam Sinha,Adv.
Mr. Samir Ali Khan,Adv.
Mr. Irshad Ahmad,Adv.

For Respondent (s)Mr. Anil Kumar Jha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. A. Sharan, learned senior counsel appearing for the appellant started his arguments at 11.45 AM and concluded at 1.00 PM. Thereafter, Mr. Anil Kumar Jha, learned counsel for the respondent-State made his submissions till 2.15 PM.
Hearing concluded. Judgment reserved.
(Neena Verma) (Vijay Aggarwal) Court Master Court Master

LIST OF BOOKS REFERRED

- 1.AIR 1995 SC 1601
- 2.AIR 1976 SC 2263 at 2270, para-13
- 3.1990 (3) SCC 190, para 10